



**F. No. QA-12015/1/2021-RARD-FSSAI-Part(2)**

गुणवत्ता आश्वासन प्रभाग)/Quality Assurance Division  
एफडीए भवन, कोटला रोड, नई दिल्ली – 110002  
FDA Bhawan, Kotla Road, New Delhi – 110002

दिनांक /Date: 22 मई, 2026

**आदेश/Order**

विषय: खाद्य परीक्षण प्रयोगशाला के निलंबन को रद्द करने के सम्बंध में।

**Subject: Revocation of Suspension of food testing laboratory-reg**

एफ.एस.एस.ए.आई कार्यालय सम संख्या आदेश दिनांक २२ दिसंबर 2022 के क्रम में, "बॉम्बे टेस्ट हाउस प्राइवेट लिमिटेड, नवी मुंबई (TC-12538; FSSAI पंजीकरण संख्या: 53/डब्ल्यू/एफ.एस.एस.ए.आई/2018)" प्रयोगशाला का निलंबन तत्काल प्रभाव से निरस्त किया जाता है।

In continuation to FSSAI Office Order of even number dated 22nd December, 2022, the suspension of "**BOMBAY TEST HOUSE PRIVATE LIMITED, NAVI MUMBAI (TC-12538; FSSAI Reg. No: 53/W/FSSAI/2018)**" laboratory is hereby revoked with immediate effect.

2. यह आदेश सक्षम प्राधिकारी के अनुमोदन से जारी किया जाता है।  
This issues with the approval of Competent Authority.

डॉ. श्रीनिवासन जी.वी./ Dr. Srinivasan G V  
Joint Director (Tech.)/संयुक्त निदेशक (तकनीकी)  
एफएसएसएआई, नई दिल्ली/ FSSAI, New Delhi

**To**

Bombay Test House Private Limited, Unit No.1 - 2nd, 3rd & 4<sup>th</sup> Floor, Banking Complex-Ii, Plot No 9 &10, Sector - 19a, Vashi, Navi Mumbai, Thane, Maharashtra

**Copy to:**

1. State Food Safety Commissioners (All States/UTs)
2. All Authorized Officers and Designated Officers, FSSAI
3. CEO, NABL, New Delhi

**Copy for information to:**

1. PPS to Chairperson, FSSAI (HQ), New Delhi;
2. PS to CEO, FSSAI (HQ), New Delhi;
3. Executive Director (CS), FSSAI, New Delhi
4. All Regional Directors, FSSAI regional Offices
5. CITO FSSAI, New Delhi-for uploading on the FSSAI website